

1	2
10.8.1984	Reminder to State Government
6.9.1984	
9.10.1984	
3.1.1985	
19.2.1985	
17.6.1985	
20.11.1985	
31.12.1985	
11.2.1986	
21.12.1987	Home Minister wrote to the Chief Minister, Jammu and Kashmir to examine the matter expeditiously and convey the concurrence.
13.1.1988	Reminder to State Government
12.1.1988 (Received in Desk on 14.1.1988)	The Chief Minister, Jammu and Kashmir informed "this matter, has no doubt, remained under our consideration for quite some time. We will, however, convey our views shortly".
10.8.1988	Reminder to State Government
06.1.1989	
04.4.1989	
10.7.1989	
26.10.1989	
15.12.1989	

Indian Nationals in Jails of Different Countries

276. SHRI L.K. ADVANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian nationals languishing in jails in different countries as on date, country-wise and the number of defence personnel out of them in each case;

(b) the number of cases taken up by Government with the concerned countries for their release, country-wise; and

(c) the number of Indian nationals released by each country during each of the

last three years and the current year so far?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Information as on 26.12.1989 available in respect of 56 countries is given in statement I below. The list of countries where there are no Indian nationals in jails as on the same date is given in statement II. In respect of the remaining countries, information is being collected and will be placed on the Table of the House.

(b) All cases of Indian nationals detained in foreign countries are taken up by our Missions with the concerned local authorities as soon as information regarding

such detentions are available with a view to (1) securing their release and ensuring that our nationals are not in prison for an unreasonably long time without trial; (2) ensuring

that the prisoner receives adequate legal assistance; (3) obtaining consular access to the prisoners; and (4) protecting the legitimate interests of the prisoners.

STATEMENT

Sl.No	Name of Country	Number of Indian nationals languishing in jails as on date	Of which number of Defence personnel	Number of cases taken up by Government for their release.	The number of Indian nationals released			
					1986	1987	1988	1989
1	2	3	4	5	6	7	8	9
1.	Afghanistan	2	—	—	—	—	—	—
2.	Argeontina	1	—	1	—	—	—	—
3.	Australia	3	—	75	37	14	23	11
4.	Austria	12	—	12	10	7	11	9
5.	Bahrain	132	—	132	—	532	972	433
6.	Bangladesh	147	—	147	140	71	178	64
7.	Belgium	1	—	1	21	57	74	48
8.	Bhutan	89	—	—	—	—	—	—
9.	Burma	12	—	12	—	—	14	1
10.	Cyprus	—	—	—	—	—	3	4
11.	Denmark	1	—	1	—	—	—	—
12.	D'jibouti	—	—	1	—	—	—	—
13.	Egypt	12	1	—	—	—	—	1

Information being obtained from local Govt.

Sl.No.	Name of Country	Number of Indian nationals languishing in jails as on date	Of which number of Defence personnel	Number of cases taken up by Government for their release.	The number of Indian nationals released				
					1986	1987	1988	1989	
		3	4	5	6	7	8	9	
14.	Fiji	—	—	—	1	1	1	—	
15.	France	31	—	—	—	11	20	12	
16.	Germany (F.R.G)	9	—	9	—	—	—	4	
17.	Greece	—	—	—	—	—	7	—	
18.	Indonesia	—	—	—	1	—	—	3	
19.	Iran	118	—	—	—	—	—	—	
20.	Iraq	2	—	—	—	—	—	—	
21.	Ireland	2	—	2	—	—	—	—	
22.	Italy	69	—	1	—	—	3	—	
23.	Jamaica	—	—	2	—	—	2	—	
24.	Kenya	—	—	—	—	—	—	1	
25.	Jordan	5	—	—	—	—	—	3	
26.	Kuwait	108	—	2	—	224	233	127	
27.	Libya	—	—	8	1	—	6	1	
28.	Maldives	—	—	—	3	6	2	6	

All which came to notice Information not provided by local Government.

Sl.No.	Name of Country	Number of Indian nationals languishing in jails as on date	Of which number of Defence personnel	Number of cases taken up by Government for their release.	The number of Indian nationals released			
					1986	1987	1988	1989
1	2	3	4	5	6	7	8	9
29.	Malta	—	—	1	—	—	—	2
30.	Mauritius	8	—	—	—	—	—	—
31.	Mexico	46	—	46	—	53	14	26
32.	Malaysia	42	—	34	62	61	95	148
33.	Nepal	14	—	14	No. official information available			
34.	Netherlands	20	—	—	—	—	2	—
35.	New Zealand	Information not provided by the local authorities.						
36.	Nigeria	—	—	4	1	2	1	3
37.	Norway	—	—	—	—	2	—	—
38.	Oman	24	—	—	—	—	—	—
39.	Pakistan	893	54	All cases which came to Mission's notice.	63	143	214	98
		civilian & security personnel 131 fishermen	missing defence personnel			civilians & security personnel		
					49	119 fishermen	255	13

Sl.No.	Name of Country	Number of Indian nationals languishing in jails as on date	Of which number of Defence personnel	Number of cases taken up by Government for their release.	The number of Indian nationals released			
					1986	1987	1988	1989
1	2	3	4	5	6	7	8	9
40.	Peru	—	—	—	—	—	11	7
41.	Philippines	—	—	1	—	—	10	—
42.	Portugal	2	—	—	1	1	1	1
43.	Qatar	70	—	70	—	26	29	38
44.	Saudi Arabi	789	—	Local Government does not encourage intervention by diplomatic Missions	—	3481	2537	5768
45.	Singapore	Information being collected by local authorities			1247	744	682	—
46.	Spain	68	—	—	—	—	6	9
47.	Sri Lanka	11	—	10	—	76	41	15
48.	Sweden	1	—	—	—	2	4	—
49.	Switzerland	—	—	—	—	—	—	2
50.	Syrias	3	—	—	—	—	—	—
51.	Turkey	1	—	3	—	—	1	—

Sl.No.	Name of Country	Number of Indian nationals languishing in jails as on date	Of which number of Defence personnel	Number of cases taken up by Government for their release.	The number of Indian nationals released				
					1986	1987	1988	1989	
1	2	3	4	5	6	7	8	9	
52.	U.A.E.	858	—	—	4454	4943	3403	4048	
53.	U.K.	319	—	—	—	—	—	365 (As on 30.6.89,	
54.	Yugoslavia	2	—	1	1	1	1	—	
55.	Yemen (PDR)	—	—	—	—	3	2	3	
56.	Zimbabwe	—	—	—	2	2	1	3	

STATEMENT-II

List of countries where there are no Indian Nationals in Jails

S.No.	Name of Country
1	2
1.	Algeria
2	Botswana
3.	Brazil
4	Bulgaria
5	Chile
6.	China
7.	Colombia
8	Cuba
9.	Czechoslovakia
10.	Ethiopia
11.	Finland
12.	Germany (GDR)
13.	Ghana
14.	Guyana
15.	Hungry
16.	Ivory Coast
17.	Democratic People's Republic of Korea
18.	Republic of Korea
19.	Laos

S.No.	Name of Country
20.	Lebanon
21.	Madagascar
22.	Morocco
23	Mozambique
24.	Poland
25.	Rumania
26	Senegal
27	Seychelles
28.	Somalia
29	Surinam
30	Tanzania
31	Trinidad And Tobago
32.	Tunisia
33	Uganda
34	USSR
35.	Venezuela
36.	Socialist Republic of Vietnam
37	Yeman Arab Republic
38.	Zaire.

Absorption of Extra Departmental Employees

277. SHRI L.K. ADVANI: Will the Minister of COMMUNICATIONS be pleased to state: